

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **28.11.2022** (MONDAY)  
CHENNAI BENCH (VIRTUAL MODE)  
**10:25 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

For Judgement

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA (AT) No. 38/2021 (Comp App (AT) No. 80/2021)	State Bank of India Vs Bharath Infra Export & Import Ltd.	Mr. Sanjay Kapoor Mr. VM Kannan	Ms. Garima Jain Mr. Balaji Srinivasan

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By the order of Hon'ble Member (J)

(Chennai Bench)

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